

MC No. 403 of 2013
IN WA No. 50 of 2013

14.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

In view of the order of the date passed in WA No. 50
of 2013, this Misc. Case also stands disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
14.05.14

WA No. 28 of 2013
IN WP(C)No. 4 of 2013

14.05.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri S Dey, Advocate, present for the appellant.

Shri KS Kynjing, Advocate General, assisted by Shri
S Sen Gupta, Advocate, present for the State
respondents.

After hearing the parties at some length, learned
counsel for the appellant prays for adjournment. List this
writ appeal on 28.05.2014 for hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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14.05.14